26 August 2014

Dear All,

The Law Commission of India released a Consultation Paper on ‘Media Law’ in May 2014.

In an effort to deepen public engagement, the Law Commission of India is organizing a Consultation in collaboration with National Law University, Delhi, on the 27th and 28th of September 2014 in New Delhi. Hon’ble Minister for Law & Justice and Communications and IT, Mr. Ravi Shankar Prasad has kindly consented to inaugurate the event.

The Consultation will consist of five sessions each of which opens with a panel discussion followed by audience inputs. The following issues will be discussed in each session:

1. Self Regulation v. Statutory Regulation: Does the news media need structural regulation?
2. Paid News, Opinion and Exit Polls
3. Social media
4. Contempt of Court and Reporting of Court and Legislative Proceedings
5. Privacy, Defamation and Trial by Media

The event will be open to all. Please respond at lci.events.rsvp@gmail.com with your name, contact number and organization you belong to, confirming your attendance by 15 September 2014, so that the list of participants could be finalised, as seating is limited. Further details of the event will be released shortly.

Member-Secretary